

The Meeting ended with recommendations in three major areas : "Development of early warning system for disease outbreak improvement in performance of grass root health workers by in-service training, Provision of administrative and financial support at the field level."

Copies of contingency plan have been sent to States and Union Territories. Nodal Officers have been identified. Mechanism to start training programme for Health Sector Contingency Plan has also been worked out.

[English]

#### Malaria Control

\*283. SHRI D. VENKATESWARA RAO :

SHRI SULTAN SALAHUDDIN OWAIISI :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the U.S. experts on Malaria visited India to develop research projects;

(b) if so, the main features of the new projects;

(c) to what extent visit of the U.S. experts has helped the situation of Malaria in the country;

(d) whether the fresh outbreak of malaria in the country has been controlled; and

(e) if not, the reason therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) The Indian Council of Medical Research and the Directorate of Malaria Eradication had reported that there is no research project on malaria control under development with the United States.

(b) and (c). Do not arise.

(d) The outbreaks of Malaria in early 1995 has been controlled.

(e) Does not arise.

#### BHEL

\*284. SHRI S.M. LALJAN BASHA :

PROF. UMMAREDDY VENKATESWARLU :

Will the Minister of INDUSTRY be pleased to state:

(a) whether BHEL has made an offer to put up power plants at Rs. 2.75 crores per MW against the private power projects cost of Rs. 4 crores per MW;

(b) the details of BHEL's offer;

(c) whether the Government have taken any steps to convene a meeting of all concerned departments to encourage BHEL in this regard;

(d) if so, the steps taken to push BHEL's offer;

(e) whether the Government have discouraged BHEL from setting up its own power plants; and

(f) if so, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI K. KARUNAKARAN) : (a) and (b). In February, 94, BHEL had indicated that the cost of setting up Coal based power plant on turnkey basis (within the boundary wall of power plant) varied between R. 2.5 crores and Rs. 2.75 crores per MW with BHEL equipment. This excludes cost of development, interest during construction and inflation.

In response to customer enquiries, BHEL has been making offers on the above lines as part of its ongoing commercial activity.

(c) and (d). Department of Heavy Industry has taken up the matter with the Ministry of Power.

(e) No, Sir.

(f) Does not arise.

#### Ceiling on Agricultural Holdings

\*285. SHRI J. CHOKKA RAO :

SHRIMATI GEETA MUKHERJEE :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Union Government are contemplating to impose further ceilings on agricultural holdings;

(b) if so, the details thereof;

(c) the steps taken/proposed to be taken against benami agricultural holdings;

(d) whether some State Governments have also proposed to raise the ceilings on agricultural holdings; and

(e) if so, the details thereof and Union Government's reaction thereto?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (DR. JAGANNATH MISHRA) : (a) No, Sir.

(b) The question does not arise.

(c) The States have been advised that a survey in respect of Benami transactions should be carried out.

(d) According to information available with the Ministry no State Government has proposed to raise the ceiling on land holdings. However, the Governments of Maharashtra and West Bengal have sought to introduce some exemptions to the land ceiling provisions of their respective land reforms Act.

(e) The proposal received from the Government of Maharashtra envisaged permitting with certain conditions an individual or a firm, trust, company or a cooperative society for the purpose of cultivation of horticulture produce or the agro-processing unit to hold beyond ceiling limit cultivable land on lease from the farmer for a period not exceeding 35 years or uncultivable land viz. wasteland, fallow land, khajan land or khar land on ownership or on lease from a farmer or both combined. The Government of Maharashtra has been advised to reconsider their proposal in the light of the Guidelines on Ceiling on Agricultural Holdings drawn up on the basis of the conclusions arrived at in the Chief Ministers Conference held in July, 1972.

In the case of West Bengal the proposal sought to make the following provisions :-

(i) to allow with the previous permission of the State Government and on such terms and conditions as the State Government may specify and person i.e. any individual, a firm, a company or an association or body of individuals to acquire and hold land;

(ii) to allow a raiyat/lessee to retain so much of land as is considered appropriate by the State Government;

(iii) to settle with any person i.e. an individual, a firm, a company or an association or body of individuals, Government land, in excess of the ceiling area for the purposes of a mill, factory, workshop, township, tea garden, plantation, livestock breeding, poultry farming, dairy, horticulture, aquaculture including pisciculture, floriculture, sericulture or such other activities.

The proposal received from the Government of West Bengal is under consideration of the Central Government.

#### Maternal Death Rate

\*286. SHRIMATI DIL KUMARI BHANDARI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether maternal death rate is high among rural and poor sections of our country;

(b) if so, whether any survey has been conducted by the Government to evaluate the programmes and schemes which Government had undertaken to reduce maternal deaths;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) Yes, Sir.

(b) and (c). According to National Family Health

Survey 1992-93 (NFHS), the average maternal mortality rate at the national level for the two year period preceding the NFHS was 4.2 deaths per 1000 live births. The rural maternal mortality rate (4.31) was 13% higher than the urban maternal mortality rate of 3.80.

As per the above survey, 61.1% of women received tetanus toxoid vaccine and 50.5% iron and folic acid in pregnancy. 34.7% of births were attended by health professionals and 35% by trained traditional birth attendants.

(d) Does not arise.

[Translation]

#### Project Information Bank

\*287. SHRI MANJAY LAL : Will the PRIME MINISTER be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned "Laghu kshetar ke liye pariyojna suchna bank banega" appearing in Jansatta dated May 23, 1995;

(b) if so, the facts thereof; and

(c) the time by which the Information Bank is likely to start functioning?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATRUVEDI) : (a) Yes, Sir.

(b) and (c). With a view to providing technology and related project information to young entrepreneurs from a singly source, Indian National Scientific Documentation Centre, New Delhi, a constituent Unit of CSIR, has prepared a data base of the technologies developed by CSIR Laboratories, other institutions in India as well as some important institutions in other SAARC Member-States. This data base is expected to be operative in Calcutta region by November, 1995.

[English]

#### Health Schemes

\*288. SHRI PHOOL CHAND VERMA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Centrally assisted health schemes operating in various States and Union Territories;

(b) the amount allocated to each State during 1994-95;

(c) whether the Government have monitored progress